

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.2377/2017**

New Delhi, this the 6<sup>th</sup> day of August, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Vishal Kumar

Age 24

Post Junior Engineer, Group 'C'

S/o Shri Arvind Kumar Sinha

R/o Mohalla – Shivnagar

VPO Hilsa, Nalanda

Bihar. Pin – 801302

... Applicant

(By Advocate:None)

**VERSUS**

1. Union of India  
Through its Secretary  
Department of Personnel & Training  
Ministry of Personnel, Public Grievance & Pension  
North Block, New Delhi.
  
2. Staff Selection Commission  
Through its Chairman (Headquarters)  
Block No.12, CGO Complex  
Lodhi Road  
New Delhi.
  
3. Staff Selection Commission  
Northern Region  
Through its Regional Director  
Block No.12, CGO Complex  
Lodhi Road  
New Delhi. .... Respondents

(By Advocate:Shri Shlok Chandra with Shri Ritesh Kumar Sharma  
for R-1 to 3)

**O R D E R (Oral)**

It is seen that none appeared on behalf of the applicant for the last three hearings i.e. 08.03.2018, 19.04.2018 and 16.05.2018. Therefore, it appears that the applicant has lost interest, in pursuing the case. Accordingly, the OA is dismissed in default and non-prosecution.

**(Praveen Mahajan)  
Member (A)**

